

DIVISION BENCH  
COURT - II

S-25

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1374(KB)2020  
IA(I.B.C)/770(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22<sup>ND</sup> APRIL 2024**

IN THE MATTER OF	BIL INFRATECH LIMITED VS BIL INFRATECH LIMITED
UNDER SECTION	IBC UNDER SEC 10

**Appearance (via video conferencing/physically)**

Mr. Subodh Kumar Agrawal, Liquidator  
Ms. Pooja Agrawal, Adv. ] for Liquidator

**ORDER**

1. Ld. Counsel for the Liquidator present.
2. **IA(I.B.C)/770(KB)2024:**
  - a. It is submitted by the Liquidator that attempts have been made to sale the Corporate Debtor as a going concern.
  - b. This is an application for placing on record the 5<sup>th</sup> Progress Report which is placed at page 7 onwards and this application is supported by an affidavit at page 5 onwards.
  - c. The 5<sup>th</sup> Progress Report is taken on record and accordingly this **IA(I.B.C)/770(KB)2024 is allowed and disposed of.**
3. List this matter **on 21.05.2024.**

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**